

I, in the pay-scale of Rs. 700-1250) in various Ministries/Departments are ex-Cadre posts for C.S.S. Officers and are filled by the respective Ministries/Departments in accordance with the provisions of the relevant Recruitment Rules, which envisage such posts being filled *inter alia* by deputation of Section Officers of the Central Secretariat Service. A committee of officers in the Department of Personnel interviewed the applicants for these posts in February, 1971 and found 47 of them as suitable. However, it was observed that only Section Officers with the requisite minimum qualification in regard to length of service etc. were required to apply, a few Section Officers who did not satisfy the eligibility conditions and also a few non-C S. S. Officers had also applied and included in the suitability list. The committee felt that empanelment of ineligible officers might be open to objection. The list was accordingly scrutinised and a final list prepared of 21 Section Officers who fulfilled the eligibility criteria. Names of those 21 officers are being suggested to the different Ministries/Departments for final selection in consultation with the U.P.S.C. wherever necessary.

(d) The panel for the Senior Analysts prepared in 1970 included names of three Section Officers of the C. S. S. who had not put in the required length of service in the grade of Section Officers. However, two out of them were already working as Senior Analysts in their respective Departments at the time of their consideration for inclusion in the panel, while the service of the third officer was short of the minimum period by only seven months, and it was expected that by the time he was sponsored for the post of Senior Analyst, he would have completed the required length of service. In the panel of 1971, the length of service of Section Officers who did not fulfil the eligibility criteria was more than one and a half years short of the minimum period of service and none of them were also working as senior Analysts.

Retirement of Central Government Employees

7005. SHRI VAYALAR RAVI : Will the PRIME MINISTER be pleased to state :

(a) the total number of the Central

Government employees who crossed the age of 55 years in March 1971 ; and

(b) the number of the Central Government employees who retired with pension in 1969 and in 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

Memorandum Submitted by Former Public Relations Minister of Punjab Demanding an Inquiry Against Former Akali Ministers

7006. SHRI SAT PAL KAPUR : Will the PRIME MINISTER be pleased to state :

(a) whether an ex-Minister of Public Relations and Tourism of Punjab has submitted a memorandum to the President of India demanding an inquiry into the allegations of irregularities, maladministration and corruption against certain Akali Ministers in the Badal Government ; and

(b) if so, the particulars thereof and the steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). A memorandum containing allegations of misconduct, irregularities, favouritism, abuse of power, etc. against certain former Ministers of Punjab has been received by the President from an ex-Minister of State in the Punjab Government who was in charge of Public Relations and Tourism.

The allegations are being looked into.

Alleged Beating of a West German Doctor in New Delhi by C. R. P. Men

7007. SHRI JYOTIRMOY BOSU :
SHRI C. K. CHANDRAPPAAN :

Will the Minister of HOME AFFAIRS